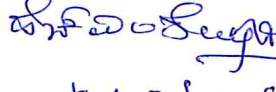


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 90/17 in CP No.52/ BB/2017	-	For settlement/ compromise	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Metropol Overseas Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
36	H.M. S. H. SHAGRI RAO PROXY ADVOCATE 9448506842	FOR PETITIONER	 KAR/3267/06

ORDER

Proxy Counsel for Petitioner is present. He has filed application for adjournment. Application is allowed. Case is adjourned to 18/12/2017.


Member (T)


Member (J)